

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH  
COURT III

28. C.P.(IB)-3901(MB)/2019

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **26.02.2020**

NAME OF THE PARTIES:-Viraj Profiles Ltd

V/s

Maharashtra State Electricity Distribution Company Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

At the request of the counsel for the petitioner, list this matter on  
09.04.2020.

Sd/-

SHYAM BABU GAUTAM  
Member (Technical)

/SKS/

Sd/-

BHASKARA PANTULA MOHAN  
Member (Judicial)